

This will provide a great relief to the people of these two districts and people of Cuttack district living nearby JK road as they are at present travelling a long distance to board the trains at Cuttack Railway Station.

In the circumstances stated above, I demand that a stoppage of these trains should be provided at Jajpur Road without any further delay.

(iii) Demand for measures to prevent pollution of air and water at Brajarajnagar and Talcher in Orissa.

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, it is a matter of grave concern that most of the industries both in public and private sector located in different areas of the country especially in Orissa are quite indifferent to the environmental aspect. As many as 236 major and medium industries have been presently identified by the Orissa State Prevention and Control of Pollution Board from their pollution potential point of view for specific attention. But these industries, by and large, do not appear to respond favourably to the suggestions of the Board and the Government in the matter of taking anti-pollution measures. As a result, air and water pollution is developing as a serious menace at different industrial centres of which specific mention may be made of Brajarajnagar in Sambalpur district and Talcher in Dhenkanal district. At Brajarajnagar, the effluents of the Orient Paper Mills are flowing into the river and at Talcher the effluents of Thermal Power Station and Fertiliser Plant are flowing to the river Bramhani together with the ash coming out of the Thermal Power Station are responsible for such pollution.

Considering the gravity of the situation and the mounting resentment and discontent of the workers and the general public, adoption of necessary measures both to prevent and control air and water pollution at these two places should be ensured without any further delay.

[Translation]

(iv) Demand for developing Bithoor town near Kanpur as a tourist centre.

SHRI JAGDISH AWASTHI (Bilhaur) : Mr. Deputy Speaker, Sir, 30 kms away

from the industrial city of Kanpur, there is an ancient and historic Bithoor town on the banks of the Ganga. The place has been sanctified by the activities of Mahrishi Balmiki, Lav and Kush, Nanasaheb, Laxmi Bai of Jhansi and Tantia Tope. Thousands of pilgrims and tourists flock the place every day. The people from the industrial town of Kanpur also go there for picnics at weekends. Huge fairs are held there where lakhs of people come from far off places as token of their devotion. The town has now been reduced to ruins. The ancient pucca 'ghats', old and historic sites on the banks of the Ganga have now become ruins.

In such a situation I want to draw the attention of the Tourism Department so that facilities for the tourists should be provided in this ancient historic city. 'Yatri Aavas Vikas Samiti' should also be directed to construct dharmshalas there. Boat clubs should be set up for the tourists for sailing in the Ganga. Shuttle trains should be introduced for the convenience of the travellers between Kanpur and Bithoor. One diesel car which is at present running there is insufficient. It is hoped that the Government of India by doing the needful will declare Bithoor as a tourist centre as early as possible.

(v) Need to bring about necessary modification in the Schedule for Scheduled Castes and Scheduled Tribes.

SHRI RAM PYARE PANIKA (Robertsganj) : Mr. Deputy Speaker, Sir, there is great discontent among the people of Scheduled Castes and Scheduled Tribes as the list of Scheduled Castes and Scheduled Tribes has not been amended, which is a matter of concern. Actually, the Government had brought a Bill in the Parliament to amend the list in 1967 but that could not be passed because it was referred to a Select Committee and after submission of its report the Lok Sabha had been dissolved. In the meantime Government have been continuously assuring Parliament that by amending the list, deficiencies will be removed. But for one or the other reason the amendment has not so far been brought, with the result that lakhs of Harijans and Adivasis remain deprived of the constitutional facilities. At the same time developmental